

**PROCEEDINGS OF HIGH COURT OF KARNATAKA, BENGALURU**

**PREAMBLE:** High Court Notification No. HCE 6/2009 dated 07.11.2014, inviting applications from eligible candidates for recruitment to the post of Assistant Court Secretary on the establishment of the High Court of Karnataka.

**ORDER NO. HCE 6/2009  
BENGALURU, DATED 21<sup>st</sup> DECEMBER 2016**

Under High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time, read with Rules 7 & 8 of High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, the following candidates are selected and appointed as Assistant Court Secretaries on the establishment of High Court of Karnataka under Residual Parent Cadre and Local Cadre, with immediate effect, in the scale of pay of Rs. 20,000 – 500- 21000 – 600 – 24600 – 700 – 28800 – 800 – 33600- 900 – 36300 with admissible allowances as per rules, subject to the conditions enumerated below:

**RESIDUAL PARENT CADRE**

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
1	CHE TAN B C S/o CHANNAIAH G, 47, 14 <sup>th</sup> CROSS, 5 <sup>th</sup> MAIN ROAD, NEAR KARUMARIAMMA TEMPLE, MAHALAKSHMI LAYOUT, BENGALURU – 560086 Appln. No. HCK1402ACS002361	3	MALA R D/o RAVI S DOOR NO.40, 3 <sup>rd</sup> CROSS, KANAKANAGAR, R.T.NAGAR POST, BENGALURU - 560032. Appln. No. HCK1402ACS007230
2	C. HONNUR SAB S/O KASIM SAB NO.69, GROUND FLOOR, 5 <sup>th</sup> MAIN, VENKATASHAMAPPA LAYOUT, CHAMUNDI NAGAR, R.T. NAGAR, BENGALURU - 560 032 Appln. No. HCK1402ACS003864	4	MADHUSHREE H. D/O HANUMANTHAPPA M, 1880, 18 <sup>th</sup> C MAIN, 41 <sup>st</sup> B CROSS, 4 <sup>th</sup> T BLOCK, JAYANAGAR 9 <sup>th</sup> BLOCK, BENGALURU-560041 Appln. No. HCK1402ACS004922

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
5	CHANDRASEKHAR LAXMAN KATTIMANI S/o LAXMAN, OFFICE OF THE ADVOCATE GENERAL, HIGH COURT BUILDING, DHARWAD TALUK AND DIST-580011. Appln. No. HCK1402ACS007486	9	DHARMALINGAM S/o ELUMALAI, 164-165, K R MILLS COLONY, MUDRANA NAGAR POST, MYSORE TALUK AND DIST- 570003. Appln. No. HCK1402ACS007570
6	VEERENDRA KUMAR K M S/o MUNINARAYANA K V, TAMAKA VILLAGE, KOLAR- 563101. Appln. No. HCK1402ACS006899	10	VEDAVATHI ANAND KANDKUR W/o ARUN KUMAR, No. 112, ASHA KIRAN APARTMENTS, BASAVANAGUDI, BENGALURU-560004 Appln. No. HCK1402ACS004676
7	SAHANA H C W/o J C HARSHA, VIDYABARATHI SCHOOL ROAD, 2 <sup>nd</sup> CROSS, GOWRIKALUVE, CHIKMAGALUR - 577101 Appln. No. HCK1402ACS004578	11	CHANDANA B M D/o MAHADEVA GOWDA P B, STENOGRAPHER, OFFICE OF THE ADVOCATE GENERAL, HIGH COURT BUILDING, BENGALURU - 560 001. Appln. No. HCK1402ACS005263
8	YASHAVANT NARAYANKAR S/o ANANT NARAYANKAR GALLI, AT POST HEBBAL, HUKKERI TALUKA, BELGAUM DIST- 591221. Appln. No. HCK1402ACS006961	12	VANDANA S W/o SANTHOSH N, No. 1516, 4 <sup>th</sup> CROSS, IRWIN ROAD, LASHKAR MOHALLA, MYSORE- 570001. Appln. No. HCK1402ACS005612

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
13	NAGARAJ AGASIBAGILADAVAR S/o MAHARUDRAPPA AGASIBAGILADAVAR, NEAR VEERABHADRESWARA TEMPLE, KELAVARAKOPPA VILLAGE, HANGAL (TALUKA), HAVERI-581120 Appln. No. HCK1402ACS008387	17	NANJUNDACHARI S/o LATE BASAVALINGACHARI, VADDARAHALLI, HADONAHALLI POST, DODDABALLAPURA (TALUKA), BENGALURU RURAL- 561203 Appln. No. HCK1402ACS008844
14	SEEMA BELAGUR W/o SUDHAKAR C K No. 366/209, VEERABHADRESHWARA NILAYA, 4 <sup>th</sup> CROSS, NITUVALLI NEW EXTN, NEAR CHANDRAPPA HOTEL, BEHIND GANESHA TEMPLE, DAVANAGERE – 577004 Appln. No. HCK1402ACS005978	18	VEENA KUMARI B W/o SHASHIDHARAMURTHY R.L. NO 33/1, KALIKAMBA NILAYA 2 <sup>nd</sup> MAIN ROAD, MARENAHALLI, VIJAYANAGARA, BENGALURU - 560040. Appln. No. HCK1402ACS006405
15	UMA N D/o NARAYANA K NO E 1, 8 <sup>th</sup> CROSS, ARUNDATHI NAGAR, SRIRAMPURAM, BENGALURU-560021 Appln. No. HCK1402ACS004649	19	MAHALAKSHMI B M D/o MAYANNA GOWDA B H, No.83, 8 <sup>th</sup> CROSS, OPP. TO CHURCH, SANTHOSH NAGAR, PIPE LINE ROAD, T. DASARAHALLI, BENGALURU - 560 058 Appln. No. HCK1402ACS008870
16	SACHIN S/o MALLESH PRL. SENIOR CIVIL JUDGE COURT, COUR COMPLEX, MADHUGIRI TALUKA, TUMKUR DIST.- 572132. Appln. No. HCK1402ACS006187	20	BHARATI D/o MURUGEPPA D NO 677/7, 9 <sup>th</sup> CROSS, K.B.EXTENSION, I MAIN, DAVANAGERE – 577002. Appln. No. HCK1402ACS005278

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
21	NIRMALA K S W/o JAISHANKAR B S, NO.68, 4 <sup>th</sup> CROSS, SHAKTIGANAPATINAGAR, 3 <sup>rd</sup> STAGE, 4 <sup>th</sup> BLOCK, BASAVESHWARNAGAR, BENGALURU – 560079 Appln. No. HCK1402ACS001922	25	V.P. VIJAY KUMAR S/o VK PRASANNA KUMAR, No. 326 GOWRIPET, 4 <sup>th</sup> CROSS, OPP. TO LABOUR COURT, KOLAR – 563101 Appln. No. HCK1402ACS000021
22	PRASAD K N S/o NARASIMHAMURTHY K, 345, 19 <sup>th</sup> F MAIN, BEHIND MARUTHI NILAYA, RAJAJINAGAR, FIRST “N” BLOCK, BENGALURU – 560010 Appln. No. HCK1402ACS002206	26	AJAY KUMAR M S/o MUNIYAPPA, KHADRIPURA VILLAGE NEAR, PRIMARY GOVT. SCHOOL, KOLAR (TALUKA), KOLAR- 563101 Appln. No. HCK1402ACS008811
23	MOHANKUMAR M S/o MARIMADAI AH, L 13, SECOND CROSS, KURIMANDI BLOCK, KESARE, N R MOHALLA, MYSURU- 570007. Appln. No. HCK1402ACS006968	27	NAYANA.S D/o SHIVAKUMAR.P 203, 6 <sup>th</sup> MAIN, 6 <sup>th</sup> PHASE, 1 <sup>st</sup> STAGE, WEST OF CHORD ROAD, MAHAGANAPATHINAGAR, (INDUSTRIAL TOWN) BENGALURU - 560044. Appln. No. HCK1402ACS005989
24	SAROJA HANGARAKI D/o SHEKHAR HANGARAKI, NEAR VEERBHADRESHWAR TEPMLE, KAMANAKATTI, DHARWAD-580001 Appln. No. HCK1402ACS004951	28	VIDYA BADIGER W/o NARAYAN, PWD QUARTERS, NO P 1/1, BEHIND DHARWAD HOTEL, DHARWAD - 580001. Appln. No. HCK1402ACS006861

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
29	ROOPA D/o GURUMALLAPPA, No.229, 13 <sup>th</sup> MAIN ROAD, I BLOCK, III STAGE, MANJUNATHANAGAR, WEST OF CHORD ROAD, BENGALURU - 560010 Appln. No. HCK1402ACS007495	33	MANJANNA E S/o ERANNA, PWD QUARTER, BESIDE KRISHNA HOSTEL, NEAR KCD CIRCLE, DHARWAD - 580008 Appln. No. HCK1402ACS006582
30	MADHURI S D/o SANJEEVA M, 20/10, D.G.Q.A, RESIDENTIAL COMPLEX, GUNATHA VIHAR, J.C. NAGAR POST, MEKRI CIRCLE, BENGALURU - 560006. Appln. No. HCK1402ACS002200	34	JAISUDHA S D/o SRINIVASAI AH M, 26CH, 4 <sup>th</sup> CROSS, ASHOKPURAM, MYSORE TALUK AND DIST - 570008. Appln. No. HCK1402ACS007994
31	KHAJAAMEEN LALASAB MALAGHAN S/o LALASAB MALAGHAN, NAGESH COLONY, NEAR SBI COLONY, BEHIND RAILWAY PUMPHOUSE BIJAPUR TALUK AND DIST- 586104. Appln. No. HCK1402ACS007833	35	SOMANATH M.P S/o PENTAPPA M, H.No. 78, VIJAYA NAGAR COLONY, ALAND ROAD, KALABURAGI TALUK AND DIST- 585101. Appln. No. HCK1402ACS007172
32	NANDINI D D/o V DEVARAJU, No. 3, 26 <sup>th</sup> CROSS, CUBBONPET, BENGALURU - 560002 Appln. No. HCK1402ACS003110	36	CHANNABASAPPA KALLUR S/o KALLAPPA, GHATOL GALLI, SULEBHAVI, BELGAUM - 591103 Appln. No. HCK1402ACS009173

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>	<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/Smts.</b>
37	MAHADEVI SULLAD D/o LATE NARAYAN GANGAPPA SULLAD, PLOT NO 1567, SECTOR NO 8, ANJANEY NAGAR, MALA MARUTI EXTN., BELGAUM – 590016 Appln. No. HCK1402ACS008039	40	PAVITHRA N D/o NAGARAJU N No.15/5, II MAIN ROAD, MARENAHALLI, VIJAYNAGAR, BENGALURU-560040. Appln. No. HCK1402ACS007642
38	ANNAPURNA.G W/o SOHAN SHETTY, NO.12, 12 <sup>th</sup> CROSS, MAHALAKSHMIPURAM POST, J.C.NAGAR, BENGALURU – 560086 Appln. No. HCK1402ACS005310	41	LEELA L W/o RAVI V, No. 28, BASAVA ANUGRAHA, GOWTHAM BLOCK, N R MOHALLA, MYSURU - 570007 Appln. No. HCK1402ACS009616
39	MANJUNATHA R S/o RAMAPPA SANTHRUPTHI NILAYA, OPP TO ANNAPURNESWARI FINANCE, BEHIND RENUKA YELLAMMA TEMPLE, P.C.EXTENSION, KOLAR- 563101. Appln. No. HCK1402ACS006955	42	VINUTHA B S D/o SURESH B L, 2650, 2 <sup>nd</sup> STAGE, HEBBAL, MYSURU - 570017 Appln. No. HCK1402ACS003583

**LOCAL CADRE – 371J (HYDERABAD KARNATAKA REGION)**

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/ Smts.</b>
1	BASALINGAPPA S/o SHIVARAJ, H.No.11-940, BESIDES ASHOK NAGAR LIBRARY, C/o ESHWARAJ KIRANA SHOP, JEELANABAD, MSK MILLS ROAD, KALABURAGI - 585102. Appln. No. HCK1402ACS002244

<b>Sl. No.</b>	<b>Name of the candidates Sriyuths/ Smts.</b>
2	JYOTI W/o SRISAIL MADANI, SRI NANDI NILAYA, H.No.2-907/14/13, M.G.ROAD, GUBBI COLONY, KALABURAGI - 585105. Appln. No. HCK1402ACS006730
3	RENUKA D/o SANMUKAPPA, FAST TRACT COURT, BASAVAKALYAN (TALUKA) BIDAR(DIST)- 585327 Appln. No. HCK1402ACS003417

**CONDITIONS**

1. The candidates shall be on probation initially for a period of 2 years in accordance with Rule 9 of the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended from time to time.
2. The candidates shall be taken on duty only on satisfactory proof of genuineness of original certificates to be produced by them at the time of duty report and if any of the documents so produced by the candidates in support of their claim found to be fake, then their candidature is liable for rejection without any notice.
3. The candidates may be posted to work at High Court of Karnataka, Principal Bench at Bengaluru or High Court of Karnataka having Benches at Dharwad / Kalaburagi.
4. The inter-se seniority between the selected candidates will be in accordance with their ranking in the final selection List.
5. The candidates at the time of reporting to duty are required to execute a bond on Stamp paper (Non-Judicial) with an undertaking that they will serve in the office of the High Court for a minimum period of 5 years failing which they will be liable to pay a sum of Rs.10,000/- (Rupees Ten Thousand Only).

6. The candidates have to report for duty within 15 days from the date of receipt of the order failing which, their names shall be liable to be cancelled from the Final Selection List.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE,**

**Sd/-  
(ASHOK G. NIJAGANNAVAR),  
REGISTRAR GENERAL**

To:

1. The Candidates concerned (45)
2. The Section Officer, HCA-I Branch (2 Copies )
3. Copies to: S.R. Unit / Increment Unit / Seniority List Unit / Assets and Liabilities / HRMS wing
4. Proceedings file
5. Personal files
6. Office Copy



